

HIGH COURT OF JUDICATURE AT ALLAHABAD

NOTIFICATION

DATED: ALLAHABAD: June 27 , 2006

No. 1311 /DR(S)/2006

Pursuant to Government Office Memorandum No. 2773/II-4-06-15(22)/ 79 dated 23.6.2006 Sri **Arun Prakash**, Additional District & Sessions Judge, Lucknow is appointed/posted as Joint Secretary (Law), U.P. Public Service Commission, Allahabad vice Sri Shakti Kant.

No. 1312 /DR(S)/2006

On reversion to the regular line Sri **Shakti Kant**, Joint Secretary (Law), U.P. Public Service Commission, Allahabad to be Additional District & Sessions Judge, Lucknow.

No. 1313 /DR(S)/2006

Sri **Gyan Prakash(Shukla)-I**, Additional District & Sessions Judge, Lucknow to be Additional District & Sessions Judge/ Special Judge, Lucknow vice Sri Vigyan Ram Misra.

He is also appointed U/s 12-A of U.P. Essential Commodities (Special Provisions) Act, 1981, as Special Judge at Lucknow against the special court created for trying cases under the said Act.

No. 1314 /DR(S)/2006

Sri **Vigyan Ram Misra**, Special Judge/ Additional District & Sessions Judge, Lucknow to be Additional District & Sessions Judge, Lucknow.

BY ORDER OF THE COURT,

Sd/-

(G.K.CHATURVEDI)
I/c REGISTRAR GENERAL

No. 124 / DR (S)/ 2006, Dated: Allahabad: June 27 , 2006.

Copy forwarded for information and necessary action to:

1. Pramukh Sachiv, Niyukti, U.P. Shasan, Lucknow.
2. Pramukh Sachiv, Nyay Evam Vidhiparamarshi, Uttar Pradesh Shasan, Lucknow.
3. The Secretary, Niyukti Anubhag-4, U.P.Shasan, Lucknow in reference to Government Office Memo. No. 2773/II-4-06-15(22)/ 79 dated 23.6.2006
4. The Secretary, U.P. Public Service Commission, Allahabad.
5. The Executive Chairman, U.P. State Legal Services Authority, Third Floor, Jawahar Bhawan Annexe, Lucknow-226001.
6. The Director, Institute of Judicial Training & Research, U.P., Vineet Khand, Gomti Nagar, Lucknow. ,(Information available on E-mail).
7. The Additional Director, Treasury, Camp Office, First Floor, New Treasury Building, Kutchery Road, Allahabad.
8. The Registrar, High Court, Lucknow Bench, Lucknow,(Information available on E-mail).
9. The District & Sessions Judge, Lucknow .(Information available on E-mail).

The Officers mentioned above shall hand over charge of their present posts and shall proceed to take over charge of their new postings immediately.

The handing and taking over charge certificates may kindly be sent to the Deputy Registrar (Services), High Court, Allahabad forthwith.

It is to add that local arrangement shall be made by you in pursuance to the circular letter No.27/D.R.(S)/2000 dated 21.6.2000.

10. (i) Sri Shakti Kant, Joint Secretary (Law), U.P. Public Service Commission, Allahabad.
- (ii) Sri Arun Prakash, Additional District & Sessions Judge, Lucknow.

You shall hand over charge and proceed to take over charge of your new posting immediately.

The handing and taking over charge certificates may kindly be sent to the Deputy Registrar (Services), High Court, Allahabad forthwith.

11. The Publication Secretary, U.P. Judicial Services Association Office, A-1, River Bank Judges Colony, Lucknow.
12. The Registrar (Confidential), High Court, Allahabad.
13. The Officer On Special Duty/Incharge Computer Centre, High Court, Allahabad.
14. The Assistant Registrar (Budget), High Court, Allahabad.
15. The Section Officer (Confidential-B Section), High Court, Allahabad.
16. The Section Officer (Admin.A-3 Section), High Court, Allahabad.
17. The Director, Printing & Stationary, U.P. Allahabad for publication of the notification in the next issue of the Gazette.
18. P.S. to Hon'ble Administrative Judge, Lucknow. (Information available on E-mail).

BY ORDER OF THE COURT.

**Sd/-
(K.K.RANJAN)
DEPUTY REGISTRAR(SERVICES)**